

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 737/2022

In the matter of:

Sh. Amit Aggarwal

...Applicant

Versus

DDA & Ors.

...Respondents

NDOH:- 27.09.2024

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Filed by:

New Delhi:

Dated: 04.09.2024


Delhi Pollution Control Committee

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED
08.07.2024.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal taken up the above captioned matter on 29.01.2024 on the basis of Original Application filed by Mr. Amit Aggarwal regarding un-authorized "Ramleela Manchan & Bhavya Mela" programme which was scheduled for 25.09.2022 to 05.10.2022 in the Smriti Van, having its water body popularly known as Machhli Park which is just sharing the common boundary wall of Sector-A, Pocket-B/C, Vasant Kunj, Delhi.
2. That, in compliance with order dated 29.01.2024, DPCC has filed its action taken report through email on 09.04.2024 and 28.06.2024 which is available in the record of this Hon'ble National Green Tribunal.
3. That, the Hon'ble Tribunal taken up the matter on 08.07.2024 and considered the report of DPCC. In the order dated 08.07.2024, this Hon'ble

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- Tribunal was pleased to direct to file a fresh report alongwith the analysis report of treated effluent from the STP and the water quality analysis report of the Macchali Talab.
4. That, in compliance of the orders passed by this Hon`ble Tribunal an inspection of the site was carried out on 24.07.2024, by the officials of DPCC in the presence of officials of DJB and DDA. During the inspection it was observed that:
- i. Sample of treated water of STP and sample of the pond water was taken by the DPCC in the presence of DDA and DJB officials.
 - ii. There is parallel small drain line laid through which untreated sewage was being directly discharged into the pond. DJB officials informed during the inspection that the capacity of plant is not sufficient to treat whole waste water that is coming from outside into the Smriti Van.
 - iii. Capacity of STP installed is 1.1 MLD and STP consists of Sump, Screen, Grit Chamber, Mixing tanks, Dosing tanks, Tube settler, Aeration tank, Disinfection tank.
 - iv. The official of DJB present during inspection provided Piping & Instrumentation Diagram of STP installed in the Smriti Van.
5. That, analysis of the wastewater sample collected at the outlet of STP, by DPCC laboratory, it is observed that the parameters namely TSS is 42 mg/l (prescribed standard-10), BOD is 25mg/l (prescribed standard-10) and COD is 84 mg/l (prescribed standard-50) are not meeting the prescribed standards which indicates that the STP is not working properly. Copy of the analysis report dated 31.07.2024 is enclosed herewith as ANNEXURE-1.
6. That, analysis report of DPCC for water quality of 'Machchli Talab'. Ammonical Nitrogen was beyond the permissible limit and

Handwritten signature

Dissolved oxygen (DO) was reported Nil. Dissolved Oxygen and Ammonical Nitrogen of pond water were not meeting the prescribed standards as per the Analysis report despite functional STP. During the inspection dated 24.07.2024, untreated sewage was being directly discharged into the pond through drain laid parallel to outlet of STP. This might be one of the reasons for pond water not meeting the prescribed standard for Ammonical Nitrogen and depleted Dissolved Oxygen level. Copy of the analysis report of water of 'Machchli Talab' dated 31.07.2024 is enclosed herewith as ANNEXURE-2.

7. That, in view of the analysis reports of DPCC and findings of the inspection, DPCC has issued letter to DDA and DJB to ensure intake of the wastewater from the drain in such a quantity which can be treated in the STP, conforming to the norms laid down, before discharging into the pond. No untreated wastewater shall be discharged into the pond through bypass drain, also to take measures to bring the quality of the water in the pond to a level wherein the aquatic life survives. Copy of the letter dated 28.08.2024 is enclosed herewith as ANNEXURE-3.
8. In view of the above, the present action taken report may kindly be taken on record.

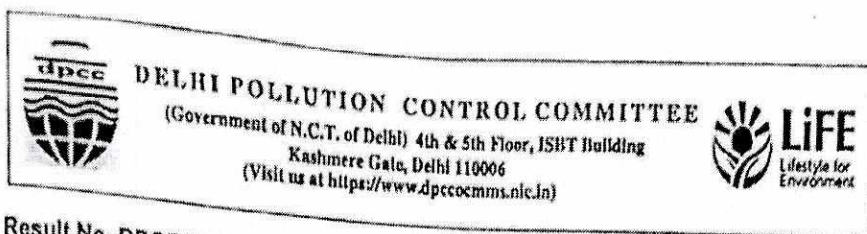


(Dr. BMS Reddy)
Sr. Environmental Engineer

New Delhi:

Dated: 04th.0 .2024

Annexure -1



Result No- DPCC/W/D(Misc)/2024/28/1150

Dated: 31/07/2024

ANALYSIS REPORT

1. Name of Unit : STP (Installed In the Smriti Van, Vasant Kunj)
 2. Sampling Location : Outlet of STP
 3. Date of sampling : 24.07.2024
 4. Samples collected by : DPCC Lab
 5. Control Measures (if any) : STP
 6. Nature of Sample : Grab
 7. Parameter analyzed and result:

S. No.	Parameters	STP		Prescribed Standard
		Inlet	Outlet	
1	pH	7.3	7.4	6.5-9.0
2	Total Suspended Solids (TSS)	304	42	10.0
3	Oil and Grease	12.8	2.8	10.0
4	Bio-Chemical Oxygen Demand (BOD) [3 days at 27°C]	186	25	10.0
5	Chemical Oxygen Demand (COD)	496	84	50.0
6	Dissolved Phosphate	12.5	1.9	2.0
7	Ammonical Nitrogen	16.3	4.2	5.0

*All parameters are in mg/l except pH

Nandita
I/C Water Laboratory

Dr. Nandita Moitra
Scientist 'D'

Shalu
SSA/Analyst/SLA



DELHI POLLUTION CONTROL COMMITTEE
 (Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
 Kashmere Gate, Delhi 110006
 (Visit us at <https://www.dpccocmms.nct.in>)



LIFE
Lifestyle for Environment

Result No- DPCC/W/D(Misc)/2024/29/1149

Dated: 31/7/24

ANALYSIS REPORT



1. Name & Add. unit : M.P. Green Area Smriti Van Pond, Vasant Kunj ("Machhli Talab")
2. Date of sampling : 24.07.2024
3. Parameter analyzed and result:

S. No.	Parameter	Concentration	Propagation of Wild life and Fisheries (Class-D Water Quality Criteria)
1.	pH	7.5	6.5-8.5
2.	Dissolved Oxygen	Nil	4
3.	Total Suspended Solids (TSS)	144	-
4.	Oil and Grease	11.2	-
5.	Bio-Chemical Oxygen Demand (BOD) [3 days at 27°C]	76	-
6.	Chemical Oxygen Demand (COD)	140	-
7.	Ammonical Nitrogen as N	6.4	1.2 mg/l or less
8.	Dissolved Phosphate	3.1	-

*All parameters are in mg/l except pH

Mishra
 I/C Water Quality
 Scientist 'D'

[Signature]
 SSA/Analyst/SLA

 DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI) 2 nd FLOOR, C-BLOCK, VIKAS BHAWAN-II, UPPER BELA ROAD, CIVIL LINES DELHI-54 (visit us at website : http://dpcc.delhigovt.nic.in/)	 LIFE Lifestyle for Environment
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DPCC/(10)/(10)/(11)/L.cg-24 / 643-645

Date: 28-08-2024

1. The Vice-Chairman,
Delhi Development Authority,
Vikas Sadan, INA,
New Delhi - 110023.

2. The Member(Water),
Delhi Jal Board,
Varunmalaya Ph-II, Jhandewalan,
Karol Bagh, New Delhi-110005.

Annexure-3

Sub.: Compliance of Hon'ble NGT order dated 08.07.2024 in OA No. 737/2022 titled as "Amit Aggarwal Vs. DDA & ors."

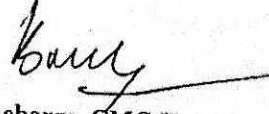
Sir,

This has reference to the order dated 08.07.2024 passed by Hon'ble NGT in OA No. 737/2022 titled as "Amit Aggarwal Vs. DDA & ors. Vide this order, Hon'ble NGT directed DDA and DPCC to file a fresh report with the details of STP along with the analysis report of treated effluent from the STP and the water quality analysis report of the Macchli Talab at Smriti Van, Vasant Kunj.

In view of the above a joint visit was carried out on 24.7.2024 comprising of concerned officials from DJB, DDA and DPCC to carry out the inspection for getting the details of STP and collecting samples for analysis so that status report can be filed before Hon'ble NGT.

DPCC water lab has analysed the samples of inlet/outlet of STP and pond water (Reports enclosed). As per the Analysis report of outlet of STP, it is clear that the parameters namely TSS, BOD and TSS are not meeting the standards prescribed for STP, which indicates improper operation of the STP. Further, Dissolved Oxygen and Ammonical Nitrogen of pond water are not meeting the prescribed standards as per the Analysis report despite of functional STP comparing the norms prescribed by the CPCB for Propagation of Wild Life and Fisheries(Class-D water quality criteria). At the time of inspection it was observed that the untreated sewage was being directly discharged into the pond through drain laid parallel to outlet of STP. This might be one of the reasons of pond water not meeting the prescribed standard of Dissolved Oxygen and Ammonical Nitrogen.

In view of the above you are requested to ensure intake of the wastewater from the drain in such a quantity which can be treated in the STP, conforming to the norms laid down, before discharging into the pond. No untreated wastewater shall be discharged into the pond through bypass drain as observed during the inspection. Further, you are requested to direct the concerned to take measures to bring the quality of the water in the pond to a level wherein the aquatic life survives.


Incharge, CMC-II

Encl: Analysis Reports